(ख) जीहां।

(ग) जी, नहीं। सरकारी कर्मंचारियों की तैनाती के स्थान पर पढ़ रहे बच्चों के सम्बन्ध में शिक्षण शुल्क (ट्यूशन फीस) की प्रतिपूर्ति मिल सकती है।

गुजरात के पिछड़े हुए क्षेत्रों के कालेजों को मान्यता

3716. श्री जगन्नाथ राव जोशी: क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कुपा करेंगे कि:

(क) क्या सरकार का ध्यान गुजरात स्थित विद्वविद्यालयों के उपकुलपतियों के हाल में हुए सम्मेलन में दिये गये इस सुझाव की ओर दिलाया गया है कि भविष्य में केवल पिछड़े हुएक्षेत्रों में खोले जाने वाले कालेजों को ही मान्यता देनी चाहिए; और

(ख) यदिहां,तो इस पर सरकार की क्या प्रतिकिया है?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विमाग में उपमंत्री (भी डो॰ पी॰ यादव): (क) गुजरात सरकार द्वारा भेजी गई सूचना के अनुसार, बैठक में उप-कुलपतियों की सामान्य राय यह थी कि भविष्य में केवल उन कला, वाणिज्य और विधिकालेजों को संबंधन प्रदान किया जाए, जो सरकार द्वारा अधि-सूचित पिछड़े क्षेत्रों में खोले जाएं।

(स्त) नये कालेजों के स्तोले जाने की जिम्मेदारी राज्य सरकार को है। गुजरात सरकार ने पहले ही निर्णय कर लिया है कि सरकार द्वारा अधिसूचित पिछड़े ताल्लुकों में स्थित कालिजों को छोड़ कर जून, 1969 और उसके बाद शुरू किये जाने वाले नये कला और दाणिज्य कालिजों को अनुदान न दिया जाए ।

Alternative Employment for the Staff of General Insurance Companies

3717. SHRI RAMAVTAR SHASTRI:

Will the Minister of FINANCE be pleased to state :

(a) whether Government are contemplating for the alternative employment or absorption of the staff of the erstwhile General Insurance companies; and

(b) if so, when a decision is likely to be taken and what would be the general pattern of their pay and allowances?

.THE MINISTER OF FINANCE (SHRI YESHWANT RAO CHAVAN): (a) and (b). There is no proposal to retrench employees of the erstwhile insurers and hence the question of alternative employment does not arise. The terms on which the services of these employees would be transferred to the proposed General Insurance Corporations would be dealt with in the Bill which will deal with the transfer of the ownership of the undertakings to the Corporations.

Change in the Name of Air India's Jumbo Jets

3718. SHRI BISHWANATH JHUNJIIUN-WALA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether in keeping with the traditions of Air India, Government propose to consider changing the name of the Jumbo jet from 'Emperor Ashoka' to 'Maharaja Ashoka' and name the subsequent ones accordingly ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (Dr. SAROJINI MAHISHI): No, Sir.

Appointment of Post of Commissioner, Central Schools Organisation

3719. SHRI SAT PAL KAPUR : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the post of Commissioner, Central Schools Organisation is advertised ;

(b) if not the reasons therefor ; and

(c) the method and manner adopted for appointment of the present incumbent to the post of Commissioner for Central Schools Organisation? 75

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THE DEPUTY MINISTER IN THE MI-NISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA); (a) to (c). The post was not advertised in the press. According to the functional requirements and importance of the post, the incumbent of the post has to be an experienced Educationist-cum-Administrator. As a person of the required back-ground, experience and qualifications may not ordinarily respond to advertisements, recommendations from the Education Departments of State Governments, Education Departments of bigger Union Territories, as also the National Council for Educational Research and Training were invited for filling up of the post on the last occasion, The post was also circulated amongst the Officers of the Union Ministry of Education and Youth Services. In all 22 persons were recommended. A four member Selection Committee, with the then Minister of State, who was also the Chairman of the Kendriya Vidyalaya Sangathan, as Chairman was formed to suggest a panel of names from out of the aforesaid 22 persons. Out of five persons recommended by the Selection Committee, the Minister of Education and Youth Services considered Miss. A. Chari of the National Council of Educational and Research Training to be the best available candidate. Accordingly her name was proposed for appointment to the Appointments Commit-

Scheme to Illuminate Golgumbaz of Bijapur in Mysore State

tee of the Cabinet and approved by it.

3720. SHRI B. E. CHOUDHARY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have any scheme to have illumination of Golgumbaz of Bijapur in Mysore State to enhance the glory of the monument and to attract tourists;

(b) whether Government have a scheme to establish a hotelethora in public sector to provide facilities to the foreign tourists;

(c) whether Government are aware that there was a scheme to have an aerodrome to facilitate tourists visiting Golgumbaz and the survey of the same was completed; and (d) if so, the steps taken by Government in implementing the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI): (a) No, Sir.

(b) No, Sir, as the India Tourism Development Corporation already operate a Travellers Lodge at Bijapur.

(c) and (d). Yes, Sir, though due to other Plan priorities, the work on this acrodrome is not being taken up during the Fourth Plan.

हरिजनों हेतु गृह निर्माण के लिये राज्यों को बित्तीय सहायता

3721. भी रामावतार शास्त्री: क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेगे कि :

(क) क्या केन्द्रीय सरकार हग्जिनों के लिये गृह-निर्माण के लिये राज्यों को वित्तीय सहायना देती है;

(स) यदि हां, तो पिछले तीन वर्षों में प्रस्येक राज्य को वर्षवार कितनी सहायता दी गई;

(ग) प्रत्येक राज्य द्वारा हरिजनों के लिये कितने मकानों का निर्माण किया गया; और

(ष) किन किन राज्यों ने इस उद्देश्य के लिये की गई सहायता की पूरी रकम का उपयोग किया और अन्य राज्यों द्वारा दी गई सहायता का उपयोग न करने के क्या कारण है?

विका और समाज कल्याण मंत्रालय में उप-मंत्री (श्री के॰ एस॰ रामास्वामी) : (क) जी, हां।

(स) और (ग). अनुसूचित जातियों के लिये आवास योजना दो वर्गों के अन्तर्यंत आती है, अर्थात् (1) केन्द्र द्वारा प्रवर्तित योजना